

Notes: 1. The assets of Industrial House of M. A. Chidambaram at Sl. No. 10 include those of Southern Petrochemical Industries Corporation Ltd. since, 1985.

2. The assets of industrial house of Hindustan Lever at Sl. No. 11 include those of the erstwhile Brooke Bond Industrial House since 1986-87.

3. The assets of United Breweries Industrial House at Sl. No. 12 include those of the erstwhile 'Best & Crompton' Industrial house since, 1988-89.

4. The assets of industrial house of Goenka at Sl. No. 23 include those of the erstwhile 'Ceat Tyres' industrial house since, 1988-89.

5. The assets of industrial house of Murugappa-Chettiar at Sl. No. 31 include those of the erstwhile 'Parry' industrial house in 1989-90.

6. The assets of industrial house of V. Ramakrishna at Sl. No. 50 include those of the erstwhile 'V. R. Naidu' industrial house since 1986-87.

Development on non-conventional energy in Andhra Pradesh

2069. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:

(a) the quantum of financial assistance given to Andhra Pradesh during 1991-92 and 1992-93 upto 31st January, 1993 for the development of non-conventional energy;

(b) what are the various schemes for development of non-conventional

energy sanctioned for Andhra Pradesh during 1992-93;

(c) whether some pilot project have been sanctioned for Andhra Pradesh during 1992-93; and

(d) if so, the location and details of such projects in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Various non-conventional energy systems & devices, such as, biogas plants; improved chulhas; low temperature solar thermal energy systems for water heating, cooking and other applications; solar photovoltaic systems for lighting and small load applications; wind energy systems for water pumping and power generation; bio-energy systems and small hydro power projects are being implemented in the State of Andhra Pradesh through State Government and its implementing agencies. Physical targets/projects for the installation of non-conventional energy systems and devices sanctioned during 1992-93 for the State of Andhra Pradesh is given at Statement (See below) The status of achievement in the State is also given at Statement.

For the development of non-conventional energy sources Rs. 6.77 crores and Rs. 6.32 crores have been released to the State of Andhra Pradesh during the year 1991-92 and 1992-93 (upto January, 1993 respectively by the Ministry of Non-Conventional Energy Sources.

(c) and (d) No, Sir. During the year 1992-93, no specific pilot project has been sanctioned for Andhra Pradesh. The details of non-conventional energy projects sanctioned during 1992-93 have already been given in the Statement "A".

Statementt

Status of installation and physical targets 1992-93 for various types of non-conventional energy systems & devices in the State of Andhra Pradesh.

Sl.No.	Programme	Units	Cumulative Achievement (31-3-92)	Physical Targets/ Projects sanctioned during (1992-93)
1	2	3	4	5
1	Family size biogas plants	Nos.	1,11,682	11,000
2	Community/Institutional/Night Soil Biogas Plants	Nos.	70	13
3	Improved Chulhas	Nos.	9,10,580	1,15,000
4	Domestic Solar Water Heating Systems	Nos.	118	1830m ²
5	Industrial Solar Water Heating Systems	Nos.	122	
6	Solar Stills	Nos.	486	
7	Solar Timber Kilns	Nos.	2	
8	Solar Air Heaters	Nos.	2	
9	Solar Cookers	Nos.	706	1000
10	Photovoltaic street lights	Nos.	2,856	..
11	Photovoltaic Water Pumps	Nos.	60	..
12	Photovoltaic Power Units	Nos.	2	..
13	Photovoltaic Community Television/lights	Nos.	4	..
14	Photovoltaic lanterns	Nos.
15	Photovoltaic Domestic lighting units	Nos.	65	..
16	Wind Battery Chargers	Nos.	8	..
17	Wind Pumps	Nos.	337	..
18	Wind Farms	KW	550	..
19	Mini-Micro Hydro	KW	2010	..
20	Urjagram Energy Surveys	Nos.	44	..
21	Urjagram Projects	Nos.	4	..
22	Biomass Gasifiers Stirling Engines	KW	140	..